

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 182, 183 & 158 of 2012**

**Dated : 20<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**The Tata Power Co. Ltd. (G) .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory  
Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan**

**ORDER**

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Commission who argued the matter in all the Appeals on behalf of the Commission.

Post the matter for the rejoinder submissions on **24.09.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ss/ts